



राष्ट्रीय हरित अधिकरण

प्रधान न्यायपीठ, नई दिल्ली

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

File No. : NGT/PB/Pr./CB/04/2016 / 627

Dated : 11th July, 2016

ORDER

WHEREAS, in exercise of powers conferred by sub-section (3) of Section 4 of the National Green Tribunal Act, 2010 (19th of 2010), the Central Government has specified Delhi (Principal Place) as the ordinary place of sitting of the National Green Tribunal, Northern Zone Bench which shall exercise jurisdiction in the area/territorial jurisdiction of Uttar Pradesh, Uttrakhand, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, National capital Territory of Delhi and Union Territory of Chandigarh vide Notification No. S.O. 1908 (E) dated 17.08.2011.

WHEREAS, in exercise of powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3, Rule 4 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011, the Chairperson, National Green Tribunal may direct to have sitting of the National Green Tribunal at any place, other than the place at which it ordinary sits, falling within its jurisdiction, and may prescribe circuit procedure in that regard.

Whereas, vide earlier Order No. NGT/PB/Pr./04/2016/604 Dated 06.07.2016 the Circuit Bench sitting at Shimla on 14th & 15th July, 2016 was constituted as under:-

Hon'ble Mr. Justice Swatanter Kumar	Chairperson
Hon'ble Mr. Justice U. D. Salvi	Judicial Member
Hon'ble Prof. A. R. Yousuf	Expert Member
Hon'ble Shri Ranjan Chatterjee	Expert Member

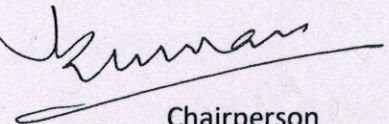
Whereas, Hon'ble Mr. Justice U. D. Salvi, Judicial Member and Hon'ble Prof. A. R. Yousuf, Expert Member are not available for the said Circuit Bench sitting at Shimla on 14th & 15th July, 2016.

Now, pursuant to the above Rules/orders/provision and other enabling powers, it is hereby directed that Circuit Court of the Northern Zone Bench of the National Green Tribunal (Principal Bench) comprising-

Hon'ble Mr. Justice Swatanter Kumar	Chairperson
Hon'ble Shri Ranjan Chatterjee	Expert Member

will now hold its sitting at Shimla (Old Building, High Court of Himachal Pradesh at Shimla) on 14th & 15th July, 2016 to hear and deal with the cases relating to the State of Himachal Pradesh.

The earlier order No. NGT/PB/Pr./04/2016/604 dated 06.07.2016 issued in this regard stands modified accordingly.


Chairperson
National Green Tribunal